

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.3- IA/685(AHM) 2024
In
CP(IB) 141 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Axis Bank Ltd

.....Applicant

V/s

Avantha Power & Infrastructure Ltd

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA/685(AHM) 2024

None has appeared on behalf of the applicant.

Re-list on 18.06.2024.

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**